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SLP(C)No. 20361 OF 2004  
ITEM No.5

Court No. 9

SECTION IVB  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20361/2004

(From the judgement and order dated 30/01/2004 in CWP 17782/03  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

JASWINDER PAL SINGH

Petitioner (s)

VERSUS

STATE OF PUNJAB & ORS.

Respondent (s)

( With Office Report )

Date : 18/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Mr. Jagjit Singh Chhabra,Adv.

For Respondent (s)Mrs. Harvinder Kaur, Addl.Adv.Genl.Pb.  
Mr. Arun K. Sinha,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Learned counsel for the respondent is granted one  
week's time for filing counter affidavit. Call the matter  
after one week.

(Neena Verma) (Vijay Aggarwal)  
Court Master Court Master